

**By Email/ Speed Post**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-16/2002/ 7579 /A

From :- Smti. Kanchan Newar,  
Joint. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri D.J. Mahanta,  
District & Sessions Judge,  
Chirang, Kajalgaon.

Dated Guwahati the 20<sup>th</sup> December, 2018.

Sub: **Permission to avail winter Vacation along with Station leave permission.**

Ref:- Your letter No. DJCH.I-5/2018/2358, dtd. 12.12.2018 and

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Winter vacation including Christmas Holiday w.e.f. 24.12.2018 to 31.12.2018 along with headquarter leave permission w.e.f. the evening of 21.12.2018 (after court hours) till the morning of 02.01.2019, as prayed for. Shri B. Sutradhar, the CJM, Chirang, Kajalgaon and in his absence the senior-most judicial officer at the station will remain in charge of your Court in your absence.

Yours faithfully,

**Jt.Registrar (Vigilance)**

*plan*

**Memo NO.HC.VII-16/02/7580 IA, dated 20.12.18**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahat

*Sd/-*

**Jt.Registrar (Vigilance)**